

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.07.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2338 of 2019 in Comp. App. (AT) (Ins) No. ___ of 2019	Kishan Lal Sharma Vs. Vikram Bajaj	Ashutosh Gupta
2.	I.A. No. 2339 of 2019 in Comp. App. (AT) (Ins) No. ___ of 2019	Fairwood Infra & Services Pvt. Ltd. Vs. Wave Megacity Centre Pvt. Ltd.	Ujjwal Jha

For Cross-Examination

3.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhruv Shukla
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By Order
-sd/-

Assistant Registrar